

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.360/2018**

New Delhi this the 28<sup>th</sup> day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Bimla Yadav, Aged 38 years,  
W/o Late Rishi Raj Kamal,  
R/o 341-A, Munirka Village,  
New Delhi-67
2. Hemlata Yadav, Aged 35 years,  
D/o Sh. Dalip Singh Yadav,  
R/o A-99, Duggal Colony, Khanpur,  
New Delhi

- Applicants

(By Advocate: Mr. U. Srivastava)

VERSUS

1. Govt. of NCT of Delhi,  
(Through its Chief Secretary)  
Delhi Secretariat, New Delhi
2. Delhi Subordinate Services Selection Board,  
Through its Chairman, Govt. of NCT of Delhi  
F-18, Institutional Area,  
Karkardooma, Delhi-110092
3. The Director of Education,  
Directorate of Education,  
Delhi Admn. Old Secretariat,  
Near Vidhan Sabha, Civil Lines,  
New Delhi, Delhi-110054
4. The Secretary (Education),  
Directorate of Education,  
Delhi Admn. Old Secretariat,  
Near Vidhan Sabha, Civil Lines,  
New Delhi-110054

- Respondents

(By Advocates: Ms. Esha Mazumdar & Mr. Anuj Kr. Sharma)

## **O R D E R (Oral)**

### **Ms. Nita Chowdhury:**

The applicant has filed this OA, seeking the following reliefs:-

- “a) Directing the respondents to place the relevant records pertaining to the present petition before their lordships for the proper adjudication in the matter.
- b) Quash and setting the advertisement No.04/17 dt. 20.12.17 (Annexure A/1) notified by the respondents for recruitment to the different posts under the Directorate of Education, Govt. of NCT of Delhi including the post of Assistant Teacher (Nursery) Post Code: 88/17 to the extent debarring the applicants (Female candidates) to apply for the post of Assistant Teacher (Nursery) Post Code: 88/17 due to the prescribed age limit which is contrary to the provisions stipulated under Delhi Admn. Dte. of Edn. Notification dt. 01.11.80 on the subject ‘General Age Relaxation of 10 years for women candidates for recruitment to teachers post.
- b) Directing the respondents to consider the candidature of the applicants to participate in the examination against the advertisement No.04/17 dt. 20.12.17 notified by the respondents for recruitment to the Assistant Teacher (Nursery) Post Code 88/17 after granting the relaxation in eligibility criteria including the age also which is being determined as per the closing date i.e. 31.01.18.
- c) Allowing the OA of the applicants with all other consequential benefits and costs.
- d) Any other fit and proper relief may also be granted.”

2. When the matter is taken up, quite fairly, counsel for the applicants states that neither of the applicants have qualified the exam in which they had been given permission to participate.

3. In view of the above factual position, nothing remains to be decided in this OA and the same is dismissed. No costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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